

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. C.P.(IB)-672(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Siemens Financial Services Private Limited

V/s.

Chesa Dental Care Services Limited.

Appearances:

For Petitioner : Adv. Shradha Patil i/b India Law LLP

For Respondent : Adv. Prashant Katara

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the FC submits that the reply has been served upon the FC on 30.03.2024 and need some time to peruse the same. At his request, list on **03.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)